243 Written Answers

TOTAL

 12
 Telgu
 54,384.00

 13
 Malayalam
 48,767.00

 14
 Kannada .
 40,390.00

 15
 Mizo
 5,950.00

25,60,105.00

## S. C. Judgement regarding promotion *of* Central Government employees

482. PROF. VIJAY KUMAR MAL-HOTRA: Will the PRIME MINISTER be pleased to state.

(a) whether Government's attention has been drawn to the judgement of the Supreme Court in the case of Dr. M/s, O.Z. Hussain vs Union of India (ATR 1990(1) SC437) regarding promotion of Central Government employees:

(b) if so the facts thereof and

(c) the action taken by Government to implement the judgement ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) Yes Sir.

(b) and (c) The Supreme Court in the above judgement delivered on 15.11. 89 inter alia directed the Ministry of Health and Family Welfare to frame appropriate rules providing piomotionul avenue for the 'A' category scientists in the non-medica' wing of the Director General of Health Services and also extend them the benefit of certain allowances admissible to medical officers. According the Ministry of Health and Family Welfare have notified "Department of Health" (Group A Gazetted Non-Medical - Scientific and Technical posts) In-Sitn promotion rules 1990 on 28.11.90 providing for promotional avenues. The benefit of certain other allowances as admissible to the medical officers has also been extended to them.

## Age for entry into Government Service

483. SHRI O. P. KOHLI; Will the PRIME MINISTER be pleased to state:

(a) the reasons for fixing 18 and 25 years as minimum and maximum age of entry into Government service;

(b) whether there is any proposal to review these ages particularly the maximum age keeping in view the coming into effect of the 27 per cent reservation for OBCs; and

(c) if nor, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) The mini mum age of 18 years for entry into Go vernment service has been fixed keeping in view the health iequirement . mental development, etc. The maximum age lmits prescribed for recruitment to various posts under the Central Govern ment range from 25 years upwards de pending on level of post, the nature of duies, educational qualification and experience requirements.

(b) and (c) Since reservation for OBCs has been introduced only very recently and recruitment..; on the basis of this reservation have just started, it is too esrlv te consider whether any age relaxation rquired to be extended to candidates banging to this category.

## Action plan on vigilance and anticorruption measures

484. SHRI O. P. KOHLI: Will the PRIME MINISTER be pleased to stater

(a) whether the Administrative Ministries, Departments, offices were asked to identify the Key areas required systems improvement, such as streamlining the rules, regulations, procedures, otaff-ing pattern, etc. as part of annual action plan on vigilance and anticorruption measures;